



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2025

### **NOTICE**

Please take notice that the matters listed in the **Court – II at 10:30 AM on 18.03.2025** will now be taken up **after rising of Court – IV assembled at 10:30 AM.**

Further, please take notice that the bench notified for the **Court – II on 18.03.2025** is re-constituted. Composition of the re-constituted Bench shall be as under.

#### **Court – II (after rising of Court – IV assembled at 10:30 AM)**

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson  
-Sd/-  
Registrar